

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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~~Ramesh Kumar Surana~~
RAMESH SURANA

Prashant G D Bhatt



Aashish Jain, Nriin
For Surana & Surana

Counsel for 2-6
11/15



ORDER

Counsels representing both the parties are present. Counsel for respondents filed counter and provided a copy of the same to the other side. Counsel for petitioner prayed for time to file rejoinder. Time is extended at request. Put up on 05.02.2018.

^{-sdr}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-sdr}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc